

Labour Union, Kachal presented a charter of demands relating to wage increase, joining time during sea passage, matters concerning promotions, increase in number of days of casual leave, credit note facilities for sea journey, children's education allowance and bonus, etc.

(b) The Industrial Relations Machinery of Andaman & Nicobar Islands Administration held conciliation proceedings which ended in failure. A failure of Conciliation Report has been submitted to the Union Territory Administration who are examining the matter to see whether it could be referred to adjudication.

चीन द्वारा परमाणु परीक्षण

1394. श्री हुकाम चन्द कछवाय : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सितम्बर, 1977 में चीन ने 22वां परमाणु परीक्षण किया था; और

(ख) यदि हाँ, तो इस पर सरकार की क्या प्रतिक्रिया है ?

विदेश मंत्री (श्री छटल बिहारी बाजपेयी) : (क) सरकार ने इस घाशय की खबरें देखी हैं कि चीन ने 17 सितम्बर, 1977 को लोप नोर के पास अपना परीक्षण-स्थल पर वायुमंडल में अणु-अस्त्र का परीक्षण किया ।

(ख) सरकार किसी राज्य द्वारा कही भी और किसी भी पर्यावरण में अणु-अस्त्र परीक्षण का पूर्णतः विरोध करती है ।

Demands of Deulbera Colliery Labour Union

1395. SHRI FABITRA MOHAN PRADHAN: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the Ministry of Labour have received the reports of failure

of conciliation sent by the Conciliation Officer, Bhubaneswar, over an 11-point charter of demands, coupled with a strike notice made by the Deulbera Colliery Labour Union;

(b) whether any memorandum from the President, Deulbera Colliery Labour Union praying for early settlement of the existing disputes and revival of recognition to the Union among others, has also been received; and

(c) if so, what action has so far been taken in these matters in order to avoid the threatened strike?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) A Failure of Conciliation Report relating to an 11-point charter of demands raised by Deulbera Colliery Labour Union (HMS) connected with a notice dated 23-4-1977 to go on strike with effect from 15-5-1977 was received on 19-9-1977. Another Failure of Conciliation Report relating to one of the points covered by the first Report was received on 13-9-1977.

(b) Although the 11-point charter of demands referred to in Part (a) of the question did include the demand for revival of recognition of Deulbera Colliery Labour Union, no separate memorandum regarding this appears to have been received from the Union.

(c) The Failure of Conciliation Reports received from the ALC(C), Bhubaneswar are under consideration of Government.

P.C.O. Facility in Sub-Post Offices in Ratnagiri District

1396. SHRI BAPUSAHEB PARULKAR: Will the Minister of COMMUNICATIONS be pleased to state the number of Sub-Post Offices in Ratnagiri District which have not yet been provided with P.C.O. facility and whether Government propose to give P.C.O. facility to these Sub-Post Offices during the year 1977-78?